GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6246 ANSWERED ON:08.05.2002 HAJ QUOTA FOR KARNATAKA M.H. AMBAREESH;PUTTASWAMY GOWDA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of Haj pilgrims Quota allocated to each State;
- (b) whether Karnataka has been requesting the Union Government to raise the Haj Quota for the State;
- (c) if so, the details thereof; and
- (d) the reaction of the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI OMAR ABDULLAH)

- (a) The details of Haj Pilgrims Quota allocated to each State during Haj 2002 is at Annexure-I.
- (b) Haj Committee (India) has received no request from Karnataka for increase in the Quota.
- (c & d) Question does not arise.

Annexure-I

Statement showing State-wise Quota allotted during Haj 2002

SR.NO STATES QUOTA

1	DAMAN DIU 40
	DADRA & NAGAR HAVELI 40
3	GOA 60
4	MADHYA PRADESH 2165
5	MAHARASHTRA 5030
6	GUJARAT 2378 KARNATAKA 3451 ANDHRA PRADESH 3906
7	KARNATAKA 3451
8	ANDHRA PRADESH 3906
9	ANDAMAN NICOBAR 60
10	PONDICHERRY 60
11	TAMIL NADU 2013
12	KERALA 4476
13	TAMIL NADU 2013 KERALA 4476 LAKSHADWEEP 121
14	ASSAM 4270 BIHAR 8432
15	BIHAR 8432
16	MANIPUR 88
17	MANIPUR 88 ORISSA 381 TRIPURA 130
18	TRIPURA 130
19	WEST BENGAL 10600
20	CHANDIGARH 60
21	DELHI 587
22	HARYANA 504
23	CHANDIGARH 60 DELHI 587 HARYANA 504 HIMACHAL PRADESH 50
24	PUNJAB 158
25	RAJASTHAN 2325
26	JAMMU KASHMIR 718
27	UTTAR PRADESH 15897
(GOVERNMENT QUOTA 2000
TOTAL 72000	